

## Annexure – 4

Name of the corporate debtor: Asian Hotels (West) Limited; Date of commencement of CIRP: 16 September 2022; List of creditors as on: 19 May 2023

(Amount in ₹ )

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)  
(for creditor claims received as of 19 May 2023 electronically and/or physically)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Swatantar Consultance Pvt. Ltd	#####	2,500,000	-	Claims against preference shares	-	No	-	-	-	2,500,000	-	-
2	Rakesh Kumar Aggarwal & sharda Aggarwal	#####	5,000,000	-	Claims against preference shares	-	No	-	-	-	5,000,000	-	-
			<b>7,500,000</b>	-							<b>7,500,000</b>	-	

\* The amount of claims have been admitted based on the documents submitted by the respective claimants as complete books of accounts of the corporate debtor as on Insolvency Commencement date is not yet available.

\* The amount of claim admitted and voting share may undergo a revision in case any additional information/document coming to the notice of the Resolution Professional warrants the same terms of Regulation 14(2) of CIRP Regulations, 2016